

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/NJA/2024

Dated:

From:

The Registrar General,
High Court of Delhi,
New Delhi.

To,

The Director,
National Judicial Academy,
Bhabbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.+91 755-2696904, Tel: 0755-2696766]

Sub: Nominations for Program No P-1406 at National Judicial Academy, Bhopal.

Sir,

In continuation to this Court's letters No. 2284/DHC/Gaz./G-3/NJA/2024 dated 06.04.2024, No. 2492/DHC/Gaz./G-3/NJA/2024 dated 16.04.2024 and No. 2605/DHC/Gaz./G-3/NJA/2024 dated 26.04.2024, on the above subject, I am directed to say that this Court has exempted Mr. M.K. Nagpal, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi from attending the program no. P-1406 "National Seminar on Commercial Laws" scheduled to be held on 04.05.2024 & 05.05.2024 to be organized by National Judicial Academy, Bhopal.

Yours Sincerely,

(Surender Pal)
Deputy Registrar (Gaz.-IB)
for Registrar General

2809
No. _____/DHC/Gaz./G-3/NJA/2024

Dated: 03/5/2024.

Copy forwarded to the Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi with the request to inform Mr. M.K. Nagpal, DHJS accordingly.

(Surender Pal)
Deputy Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) DELHI 2024

No. 30346- NJA/Trng/Gaz./2024

Dated, Delhi the _____

30346 Copy forwarded along with its enclosures to the following, for information and necessary action:-

- 1) Mr. M.K Nagpal, District Judge, Commercial Court, Central District, Tis Hazari Court, Delhi.
- 2) The Officer-In-Charge, Protocol Branch, Central District, Tis Hazari Court, Delhi.
- 3) The DDO, Accounts Branch, Tis Hazari Court, Delhi.
- 4) The P.S to Ld. Principal District & Sessions Judge (Hqs), Delhi.
- 5) The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
- 6) The Layers for uploading the same.

1.

(Mukesh Kumar Gupta)
Officer In-charge (Judicial Branch)
For Principal District & Sessions Judge (HQs):Delhi.